

constituted by the Academic Council. Based on the recommendations of the Review Committees and the Academic Council, the Governing Council of the Institute has agreed to revert to the three years courses from the next academic session.

(c) and (d). FTII is an Institution almost fully funded by the Central Government. As such, it has also to face the general constraints of funds like any other Government organisation. However, the required grant-in-aid is being made available to the Institute for its smooth functioning.

'Palace on Wheels' Train

3011. SHRI B.L. SHANKAR : Will the Minister of RAILWAYS be pleased to state :

- (a) the number of 'place on wheels' trains running in the country;
- (b) whether there is any proposal to introduce such a train in Karnataka;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (d). The following tourist trains are already in operation with public sector participation :-

- (i) Palace on Wheels running in collaboration with Rajasthan Tourism Development Corporation.
- (ii) The Royal Orient running in collaboration with Tourism Corporation of Gujarat Ltd.

In response to a global invitation to bid issued in May, 1994, the Ministry of Railways have awarded contracts to private sector companies for ownership, marketing and management of five tourist trains. The following trains will cover the State of Karnataka :

Circuit

1. Goa (Madgaon)-Mangalore-Mysore (Belur/Halebid)-Hospet (Hampi)-Bangalore-Goa(Madgaon).
2. Bangalore-Mysore-Madras-Kodaikanal Road-Kanniyakumari-Trivandrum-Cochin-Mettupalayam (Ooty)-Bangalore. (2 trains)

Letters of intent have already been issued to the successful bidders.

Illegal Trade of Copper

3012. SHRI VIJAY GOEL : Will the Minister of MINES be pleased to state :

(a) whether it is a fact that illegal trade of copper is freely going on specially in Delhi without proper

sales documents and valid bills sold at Rs. 15,000/- to Rs. 20,000/- cheaper per tonne than the price fixed by the Hinddustan Copper Limited;

(b) if so, the details thereof and the reasons therefor; and

(c) the steps taken by the Government in this regard?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) to (c). Information is being collected and will be laid on the Table of the House.

IST/STD/PCO in West Bengal

3013. SHRI ANIL BASU : Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the number of ISD/STD/PCO booths in operation in West Bengal, district-wise;
- (b) the steps taken to provide more such booths in public places in the State; and
- (c) the place selected for providing these booths in the State during the current financial year?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) The information is given in the enclosed statement.

(b) and (c). STD PCOs have been provided at public places. The sites for STD PCOs are not selected in advance. However, more STD PCOs at public places will be allotted by STD PCO allotment committees to eligible applicants having suitable sites.

STATEMENT

S.No.	Name of the District	Number of STD/ISD/PCOs
1	2	3
1.	Burdwan	549
2.	Bankura	43
3.	Purulia	20
4.	Midnapore	88
5.	24 Parganas (North)	39
6.	24 Parganas (South)	13
7.	Howrah	6
8.	Hooghly	37
9.	Murshidabad	64
10.	Birbhum	55
11.	Darjeeling	605
12.	Malda	50
13.	Dinajpur (North)	20
14.	Dinajpur (South)	8